

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	VIJAY KUMAR ATTRI VS SAMSING ORGANIC TEA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Urmila Chakraborty, Adv. ] For Operational Creditor  
Mr. Nilay Sengupta, Adv  
Mr. Sujit Banerjee, Adv.

Mr. Avik Chaudhuri, Adv. ] For the Corporate Debtor  
Mr. Amandeep Singh, Adv.  
Ms. S. Majumder, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. List this matter for arguments in regard to the implications of Section 59 and 60 of Contract Act, 1872 on **28.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**